

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †1597  
TO BE ANSWERED ON 12.02.2019**

**RESERVATION FOR VJNT**

**†1597. PROF. RAVINDRA VISHWANATH GAIKWAD:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the status given to Vimukta Jati (denotified) and Nomadic Tribes (VJNT) in reserved category by the Government and the percentage of reservation fixed for VJNT across the country including Maharashtra;
- (b) the nomenclature of this category at the Central and State level; and
- (c) the classification of the category for reservation for Nomadic De-notified Castes (VJNT)?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a) to (c): There is no reservation given by the Government of India to these castes/communities. Presently many castes/communities identified by the State Governments as Denotified and Nomadic Tribes fall in the SC, ST and OBC Caste/Community lists.

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